

## NOTICE

It is for the information of Ld. Advocates/Litigants and General Public that:-

1. The cases which were listed from 27.03.2023 to 29.03.2023 and adjourned for 31.03.2023, 03.04.2023, 05.04.2023 and 06.04.2023 during the Baisakhi Vacations will be listed on the dates, so adjourned.

However, the cases listed from 27.03.2023 to 29.03.2023 and adjourned for 30.03.2023, 01.04.2023, 02.04.2023, 04.04.2023 and 07.04.2023 to 09.04.2023 i.e. the dates falling on Saturdays, Sundays and Gazetted holidays will be listed on the very next Court working day during vacations or thereafter as the case may be.

2. All the remaining cases i.e. the cases listed prior to 27.03.2023 and pending for the Baisakhi Vacations will be adjourned by NIC as per the below table:

<u>Date Fixed</u>	<u>Next Date of Hearing</u>
31.03.2023	13.04.2023
30.03.2023	10.04.2023
01.04.2023	
02.04.2023	
03.04.2023	
04.04.2023	
05.04.2023	
06.04.2023	
07.04.2023	
08.04.2023	
09.04.2023	

3. All the Arbitration cases under section 11 of Arbitration & Conciliation Act, 1996 (Claim Value of Rs. Five Crore & above) and Hon'ble Special Division Bench/ Full Bench matters which are pending for the Baisakhi Vacations will be adjourned for 21.04.2023 (Friday) by the NIC.

**BY ORDER OF HON'BLE THE CHIEF JUSTICE.**

*Sd/*  
(Yashwinder Paul Singh)  
OSD Judicial (Listing)  
28.03.2023